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Title: Introduction of the Metro Railways (Amendment) Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): On behalf of Shri S. Jaipal Reddy, I beg to move for leave to introduce a Bill to amend the Delhi Metro Railway (Operation and Maintenance) Act, 2002 and the Metro Railways (Construction of Works) Act, 1978.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Delhi Metro Railway (Operation and Maintenance) Act, 2002 and the Metro Railways (Construction of Works) Act, 1978."

The motion was adopted.

MR. SPEAKER: The Minister may now introduce the Bill.

SHRI AJAY MAKEN: I introduce the Bill.

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